Status of Jhava community in SC list

1883. SHRI PRASHANTA NANDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state the status of Jhava community of Odisha regarding their inclusion in the list of Schedule Castes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): Government has laid down modalities for deciding claims for inclusion in, exclusion from and other modifications in the list of Scheduled Castes. According to the said modalities, concerned State Government/UT Administration should initiate the proposal duly supported with ethnographic details. There is no proposal from Government of Odisha for inclusion of Jhava community in the list of Scheduled Castes.

Recommendations of national council of senior citizens

1884. SHRIMATI VIPLOVE THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a)   whether any National Council has been constituted by Government for senior citizens;

(b)   if so, the details thereof;

(c)   whether the said Council has submitted its recommendations;

(d)   if so, the details thereof; and

(e)   by when the recommendations of the Council are likely to be implemented in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (e) Yes, Sir. National Council of Senior Citizens (NCSrC) has been constituted *vide* Gazette notification dated 22.02.2012. The mandate of NCSrC is to advise Central and State Governments on the entire gamut of issues related to welfare of senior citizens and enhancement of their quality of life, with special reference to the Policies, Programmes and legislative measures; Promotion of physical and financial security, health and independent and productive living, and Awareness generation and community mobilisation. A copy of the Gazette notification is given in Statement (*See* below).

The suggestions of the Council relate to entire gamut of issues pertaining to welfare of senior citizens and are acted upon on priority basis.